

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Chief Justice's Secretariat)

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**Subject: Appointment of Steno-Typists in the Subordinate Courts of Kashmir Province pursuant to the Notification No. 01 of 2020/Psy dated 01.01.2022, and posting thereof.**

**ORDER**

**No.:** 1076 of 2023/Psy      **Dated:** 14/09/2023

Whereas, pursuant to the advertisement notification No. 01 of 2020/Psy dated 01.01.2022, select list/appointment orders along with waiting list of the candidates for the posts of Steno-Typist was issued vide Order No. 833 of 2023/Psy dated 31.07.2023.

Whereas, 32 candidates were temporarily appointed as Steno-Typists Grade in the Pay level-5 (29200-92300), in the Subordinate Courts of Kashmir Division, however, majority of the candidates failed to join their duties in the stipulated period. Therefore, the candidates who failed to join their duties, the appointment orders issued in their favour are treated as cancelled and withdrawn. Further, the following wait list candidates are temporarily appointed as Steno-Typists in the Pay level-5 (29200-92300), in the Subordinate Courts of Kashmir Division.

S.No.	Roll No.	Name of the candidate with parentage and address	Category
1.	01609	Sh. Ummer Ali Malik, S/o Ali Mohd Malik, R/o Frestabal, Pampore, Pulwama.	OM
2.	00842	Ms. Shabnum, D/o Abdul Majid Rather, R/o Syedpora, Eidgah, Srinagar.	OM
3.	01898	Sh. Bilal Ahmad Wani, S/o Ab Majeed Wani, R/o Naina Badripora, Herpora Badripora, Near Masjid Shareef, Pulwama.	OM
4.	01396	Sh. Irfan Ahmad Wani, S/o Ab Ahad Wani, R/o Herpora, Babhara, Pulwama.	OM
5.	01357	Ms. Nafiya, D/o Mohammad Ayoob Hura, R/o Laigar Dori, Eidgah, Near Graveyard, Srinagar.	OM
6.	01119	Sh. Sakib Ali Malik, S/o Ali Mohammad Malik, R/o Frestabal, Pampore, Pulwama.	OM
7.	01162	Sh. Mudasir Ahmad Pandit, S/o Abdul Rashid Pandit, R/o Repora Namtchal, Pandit Mohalla, Budgam.	RBA

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8.	01824	Sh. Mushtaq Hussain Dar, S/o Gulam Hassan Dar R/o Achan, Turkawangam, Chitragam, Shopian.	RBA
9.	01415	Ms. Adfar Jan, D/o Ab Salam Kumar, R/o Narupora, Near Jamia Masjid, Kokernag, Anantnag.	OSC

Consequent upon their appointment and in the interest of administration the following transfers/postings of Sr. Scale Stenographers and Steno-Typists are hereby ordered:

1. Sh. Abdul Salam Kumar, Sr. Scale Stenographer posted in the Court of Pr. District & Sessions Judge, Shopian and Sh. Ghulam Rasool Mir, Executive Assistant/P.A-cum Sr. Scale Stenographer posted in the Court of Pr. District & Sessions Judge, Anantnag are directed to swap their place postings.
2. Sh. Ummer Ali Malik upon his appointment as Steno-Typist is posted in the Court of Munsiff, Bandipora against the available vacancy.
3. Ms. Shabnum upon her appointment as Steno-Typist is posted in the Court of City Munsiff, Srinagar against the available vacancy. However, she will also look after the work in the Court of 1<sup>st</sup> Addl. Munsiff, Srinagar.
4. Sh. Bilal Ahmad Wani upon his appointment as Steno-Typist is posted in the Court of Munsiff, Handwara against the available vacancy.
5. Sh. Irfan Ahmad Wani upon his appointment as Steno-Typist is posted in the Court of 1<sup>st</sup> Addl. Munsiff, Srinagar against the available vacancy. However, he is attached in the Court of Forest Magistrate, Srinagar.
6. Ms. Nafiya, upon her appointment as Steno-Typist is posted in the Court of Addl. Mobile Magistrate, Bandipora against the available vacancy. However, she is attached in the Court of Chief Judicial Magistrate, Bandipora.
7. Sh. Sakib Ali Malik upon his appointment as Steno-Typist is posted in the Court of Addl. Special Mobile Magistrate (Munsiff Level), Kralpora against the available vacancy. However, his services are kept at the disposal of Pr. District & Sessions Judge, Kupwara for further assignment.
8. Sh. Mudasir Ahmad Pandit upon his appointment as Steno-Typist is posted in the Court of Munsiff, Tral against the available vacancy. However, he is attached in the Court of Special Mobile Magistrate, Pulwama.
9. Sh. Mushtaq Hussain Dar, upon his appointment as Steno-Typist is posted in the Court of Munsiff, Shopian against the available vacancy.

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14/09/22

10. Ms. Adfar Jan, upon her appointment as Steno-Typist is posted in the Court of Munsiff, Kulgam against the available vacancy. However, she will look after the work in the Court of Addl. Special Mobile Magistrate (Munsiff level), Kulgam.

**Note:**

- i) *All the new appointees are directed to join their place of postings within a period of 15 days from the date of receipt of this Order. In case any appointee fails to join within the stipulated period in that event his/her appointment is deemed to have cancelled without any further notice.*
- ii) *All the Presiding Officers, before whom the new appointees have to join are directed to check all testimonials of new appointees and get them verified from the concerned issuing authorities.*
- iii) *In case the candidate fails to produce requisite qualification and category certificate, the appointment of such candidates is deemed to be cancelled ab-initio.*
- iv) *All the Presiding Officers, before whom the new appointees have to join, are directed to get the character and antecedents of new appointees verified from the Inspector General of Police, CID, Jammu and Kashmir.*
- v) *The new appointees are directed to give an undertaking, before the Presiding Officer at the time of their joining in the shape of affidavit duly attested by the Judicial Magistrate 1<sup>st</sup> Class to the effect that in case any adverse report about his/her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir in that event his/her appointment is deemed to be cancelled ab-initio and will have no claim on his/her appointment.*
- vi) *The salary of the new appointees will not be drawn unless a satisfactory report in respect of (ii), (iii) & (iv) above is received by the concerned Presiding Officer.*

**By Order.**

  
(M. K. Sharma)

**Principal Secretary to  
Hon'ble the Chief Justice.**

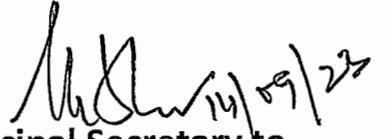
No:- 878-93/Psy-567

Dated:- 14/09/2023

**Copy to the:-**

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.  
..... for information.
4. Pr. District & Sessions Judge, Srinagar, Bandipora, Kupwara, Shopian, Pulwama, Anantnag, Kulgam for information & necessary compliance.
5. Chief Judicial Magistrate, Bandipora.
6. Forest Magistrate, Srinagar.
7. Special Mobile Magistrate, Pulwama.
8. 1<sup>st</sup> Addl. Munsiff, Srinagar.
9. Munsiff, Bandipora, Srinagar, Handwara, Tral, Shopian, Kulgam.

9. *Munsiff, Bandipora, Srinagar, Handwara, Tral, Shopian, Kulgam.*
10. *Addl. Spl. Mobile Magistrate (Munsiff Level), Kralpora, Kulgam.*
11. *Addl. Mobile Magistrate, Bandiopra.*  
*..... for information.*
12. *CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.*
13. *Director Finance, High Court of J&K and Ladakh for information.*
14. *Chief Librarian, High Court Wing, Jammu / Srinagar.*
15. *Order file.*

  
**Principal Secretary to  
Hon'ble the Chief Justice.**